

Statement showing the numbers of cases of institution, disposal and pendency of Civil And Criminal Cases of the the Principal Seat and its Outlying Benches of the Gauhati High Court and Subordinate Courts as on 31st December 2008.

Till December, 2008

	CIVIL CASES				CRIMINAL CASES				Total Pendency of Civil and Criminal Cases as on 31.12.2008
	Opening Balance as on 1.1.2008	Institution from 1.1.2008 to 31.12.2008	Disposal from 1.1.2008 to 31.1.2008	Pendency as on 31.12.2008	Opening Balance as on 1.1.2008	Institution from 1.1.2008 to 31.12.2008	Disposal from 1.1.2008 to 31.1.2008	Pendency as on 31.12.2008	
HIGH COURT									
Principal Seat (At Guwahati)	36768	12555	11448	37875	6116	7986	7276	6826	44701
Subordinate Courts of Assam	71851	35281	28992	78140	146636	166504	161562	151578	229718
Kohima Bench	816	569	549	836	17	39	29	27	863
Subordinate Courts of Nagaland	1799	571	493	1877	3566	1250	990	3826	5703
Shillong Bench	1454	1002	996	1460	83	150	148	85	1545
Subordinate Courts of Meghalaya	3903	1467	1372	3998	6807	2400	850	8357	12355
Imphal Bench	8491	2348	2945	7894	143	205	151	197	8091
Subordinate Courts of Manipur	3057	2305	2302	3060	3552	6339	6559	3332	6392
Agartala Bench	4568	2404	2049	4923	1076	754	658	1172	6095
Subordinate Courts of Tripura	6146	5638	5131	6653	30557	89698	75729	44526	51179
Aizawal Bench	298	393	431	260	13	38	27	24	284
Subordinate Courts of Mizoram	2119	1003	601	2521	4743	5040	4327	5456	7977
Itanagar Bench	443	922	881	484	45	183	181	47	531